

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 1500 of 1993

New Delhi, dated this the 27th July, 1999

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE MR. P.C. KANNAN, MEMBER (J)

Dr. Chandrakant 'Vir Chakra',
Dept. of Forensic Medicine,
Safdarjung Hospital,
New Delhi.

... Applicant

(By Advocate: Shri Shah Imran)

Versus

1. Medical Superintendent,
Safdarjung Hospital,
New Delhi.
2. Dr. P.C. Rai,
Medical Superintendent,
Safdarjung Hospital,
New Delhi.
3. Dr. G.K. Choubey,
Specialist in Forensic Medicine,
Safdarjung Hospital,
New Delhi.
4. The Chairman,
Union Public Service Commission,
Dhulpur House,
New Delhi.
5. Union of India through
the Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi.

... Respondents

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Shah Imran prays for permission and is allowed to withdraw this O.A. as he states that he has been instructed by applicant to say that he has no objection to continuance of Dr. M.K. Chakraverti, Addl. Medical Superintendent, Safdarjung Hospital as Head of the Department of Forensic Medicine in Safdarjung Hospital. The O.A. is dismissed as withdrawn.

Choubey
(P.C. KANNAN)

Member (J)
/ GK

Adige
(S.R. ADIGE)
Vice Chairman (A)